

1 Dr. D. B. Mishra
N. C. Mishra
S. Patnaik

(C)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

Mr. Ashok Mohanty

81

O.A./T.A./R.A. No..... 1996

Smt. Chitrangala Chhotray..... Applicant (s)

versus

..... Respondent (s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
		REGISTER  Registrar	9.1.0. of 15/12/95 filed. b/2 2/1/96
1.	2/2/96	The O.A. is disposed of at the admission stage with a direction that the representation dated 6.11.1995 submitted to the C.G.M.T. shall be disposed of by Respondent no.1 with a suitable order# within ten days from the receipt of this order. Shri Ashok Mohanty was also heard on behalf of the Respondents.	<p>In this application u/f 19, the applicant has challenged the order of transfer.</p> <p>for Registration</p> <p>b/2</p> <p>Member (Admn.)</p> <p>Registration S/</p> <p>For Admision & Direction order.</p> <p>b/2 1/2/96</p> <p>B/2</p>